

**RESUME OF WORK DONE BY LOK SABHA**

(THIRTEENTH LOK SABHA- FIRST SESSION, 1999)  
(20th October to 29th October, 1999)

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OF  
BUSINESS

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**P R E F A C E**

This Publication contains a brief resume of work done in the Thirteenth Lok Sabha during the First Session, i.e. from 20th to 29th October, 1999.

**G.C.MALHOTRA**  
*Secretary-General*

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**1. DURATION OF SESSION**

Date of Commencement	:	20 October, 1999
Date of Adjournment <i>sine die</i>	:	29 October, 1999
Date of Prorogation	:	1 November, 1999
Total No. of days of Session	:	10 days
Number of actual sittings	:	8 days
Number of Hours of Sittings	:	44 hours 28 minutes

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## 2. BILLS

### Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bill passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	@ The Income-tax (Amendment) Bill, 1999	26.10.1999	-	28.10.1999 (Consideration and passing)	H -M 0-17	-	-	Passed
2.	The Contingency Fund of India (Amendment) Bill, 1999	26.10.1999	-	28.10.1999 (Consideration and passing)	0-03	-	-	Passed
3.	The Constitution (Eighty-fourth Amendment) Bill, 1999 (Amendment of article 334)	26.10.1999	-	27.10.1999 (Consideration and passing)	5-23	2	1	Passed as amended
4.	*The Representation of the People (Amendment) Bill, 1999	26.10.1999	-	28.10.999 (Consideration and passing)	0-37	-	-	Passed

5.	The Securities Laws (Amendment) Bill, 1999	28.10.1999	-	-	-	-	-	Pending
6.	The Securities Laws (Second Amendment ) Bill, 1999	28.10.1999	&	-	-	-	-	Pending
7.	The Insurance Regulatory and Development Authority Bill, 1999	28.10.1999	-	-	-	-	Pending	
8.	The Prevention of Money Laundering Bill, 1999	29.10.1999	-	-	-	-	-	Pending

@ The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Income-Tax (Amendment) Ordinance, 1999 (No. 7 of 1999)

\* The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Representation of the People (Amendment) Ordinance, 1999 (No. 8 of 1999).

#### SUMMARY

1.	Bills pending at the end of the last Session	NIL
2.	Bill introduced	8
3.	Bills opposed at introduction stage	2
4.	Bills passed by Rajya Sabha and laid on the Table	NIL
5.	Bills passed by Rajya Sabha and returned to Lok Sabha with amendments	NIL
6.	Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	NIL
7.	Bills passed	4
8.	Bills negatived	NIL
9.	Bills withdrawn	NIL
10.	Bills-part discussed	NIL
11.	Motions of adjournment of debate on the Bills adopted	NIL
12.	Bills referred to Selected Committee	NIL
13.	Bills referred to Joint Committee	NIL
14.	Bills reported by Select Committee	
15.	Bills reported by Joint Committee	NIL
16.	Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	NIL

17. Bills referred to Standing Committee by Chairman/  
Speaker NIL
18. Bills reported by Standing Committee NIL
19. Bills pending at the end of First Session of  
Thirteenth Lok Sabha vide para No. 135 of  
Bulletin- Part II dated 8.11.1999 4

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### 3. COMMITTEES

#### (i) Financial Committees

Name of Committee	No. of Sittings	Duration	Average percentage of attendance by members	Study tours/Local visits undertaken	Reports presented	Remarks
Committee on Public Undertakings	-	-	-	-	Original-Action *2 *2	Laid by Secretary-General on 26.10.1999
Committee on Public Accounts	-	-	-	-	- **2	Laid by Secretary-General on 26.10.1999

\* These Reports were presented by Chairman; COPU (1998-99) to the Honourable Speaker of 12th Lok Sabha on 26 April, 1999 before its dissolution on 26 April, 1999.

\*\* These Reports were presented by Chairman; PAC (1998-99) to the Honourable Speaker of 12th Lok Sabha on 26 April, 1999 before its dissolution on 26 April, 1999.

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#### (ii) Committees other than Financial and Standing Committees

Name of the Committee	No. of Sittings	Duration H - M	Average percentage of attendance by members	Study tours/Local visits undertaken	Reports presented	Remarks
Business Advisory Committee	1	0-40	80%	-	-	-
House Committee	1	1-10	92%	-	-	-

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#### 4. DIVISIONS

Date	Subject matter	Brief Question on which Division was sought	Result (Final)	Remarks
27.10.99	The Constitution (Eighty-Fourth Amendment) Bill, 1999 (Amendment of article 334) moved by Shri Ram Jethmalani, Minister of Law, Justice and Company Affairs	On the motion for consideration	Adopted Ayes:383 Noes: Nil	By distribution of slips
-do-	-do-	On the motion for	Adopted	-do-

		adoption of clause 2 of the Bill	Ayes:381 Noes:1	
-do-	-do-	On the motion for adoption of clause 1 of the Bill	Adopted Ayes:381 Noes:Nil	-do-
-do-	-do-	On the motion for passing of the Bill as amended	Adopted Ayes:378 Noes:Nil	-do-

N.B:- As the division number could not be allotted to Members till that date all the four divisions were held by distribution of slips.

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## 5. MOTIONS

### (I) Motions for Election of Speaker

Sl.No.	Brief Subject	Under Rule	Proposer	Seconder	Date of Election	Decision of the House
1.	Choosing Shri G.M.C. Balayogi as the Speaker of Lok Sabha	7	Shri Atal Bihari Vajpayee	Smt. Sonia Gandhi	22.10.99	Moved and Adopted
2.	Choosing Shri	7	Shri L.K.	Shri George	22.10.99	Moved

	G.M.C. Balayogi as the Speaker of Lok Sabha		Advani	Fernandes		but not put to vote in view of motion at Sl. No. 1, having been adopted
3.	Choosing Shri G.M.C. Balayogi as the Speaker of Lok Sabha	7	Shri Murasoli Maran	Shri S. S. Palanimanickam	22.10.99	-do-
4.	Choosing Shri G.M.C. Balayogi as the Speaker of Lok Sabha	7	Shri K. Yerrannaidu	Shri K.E. Krishna Murthy	22.10.99	Moved but not seconded
5.	Choosing Shri G.M.C. Balayogi as the Speaker of Lok Sabha	7	Shri Somnath Chatterjee	Shri N. N. Krishnadas	22.10.99	Moved but not put to vote in view of motion at Sl. No. 1, having been Adopted
6.	Choosing Shri G.M.C. Balayogi as the Speaker of Lok Sabha	7	Shri Sharad Pawar	Shri Shriniwas Patil	22.10.99	Moved but not put to vote in view of motion at Sl. No. 1, having been Adopted
7.	Choosing Shri G.M.C. Balayogi as the Speaker of Lok Sabha	7	Shri Mulayam Singh Yadav	Shri Beni Prasad Verma	22.10.99	-do-
8.	Choosing Shri G.M.C. Balayogi as the Speaker of Lok Sabha	7	Ku. Mayawati	Shri Rashid Alvi	22.10.99	-do-



9.	Choosing Shri G.M.C. Balayogi as the Speaker of Lok Sabha	7	Shri Naveen Patnaik	Shri Prasanna Acharya	22.10.99	-do-
10.	Choosing Shri G.M.C. Balayogi as the Speaker of Lok Sabha	7	Shri Vaiko	Shri M. Kannappan	22.10.99	-do-
11.	Choosing Shri G.M.C. Balayogi as the Speaker of Lok Sabha	7	*Shri Indrajit Gupta	Smt. Geeta Mukherjee	22.10.99	-do-
12.	Choosing Shri G.M.C. Balayogi as the Speaker of Lok Sabha	7	Kum. Mamata Banerjee	Shri Ajit Kumar Panja	22.10.99	-do-
13.	Choosing Shri G.M.C. Balayogi as the Speaker of Lok Sabha	7	Shri Suresh P. Prabhu	Shri Manohar G. Joshi	22.10.99	Moved but not put to vote in view of motion at Sl. No. 1, having been adopted
14.	Choosing Shri G.M.C. Balayogi as the Speaker of Lok Sabha	7	Shri P. H. Pandian	Shri K. Malaisamy	22.10.99	-do-
15.	Choosing Shri G.M.C. Balayogi as the Speaker of Lok Sabha	7	Shri Ajay Singh Chautala	Shri Surinder Singh	22.10.99	Not Moved
16.	Choosing Shri G.M.C. Balayogi as the Speaker of Lok Sabha	7	Shri N.T. Shanmugam	Shri E. Ponnuswamy	22.10.99	Moved but not put to vote in view of motion at Sl. N. 1, having been Adopted

**(ii) Motion for Election of Deputy Speaker**

Sl. No.	Brief Subject	Under Rule	Proposer	Seconder	Date of Election	Decision of the House
1.	Choosing Shri P.M. Sayeed as the Deputy Speaker of Lok Sabha	8	Shri Atal Bihari Vajpayee	Smt. Sonia Gandhi	27.10.99	Moved and Adopted
2.	Choosing Shri P.M. Sayeed as the Deputy Speaker of Lok Sabha	8	Shri L.K. Advani	Shri George Fernandes	27.10.99	Moved but not put to vote in view of motion at Sl. No. 1, having been adopted
3.	Choosing Shri P.M. Sayeed as the Deputy Speaker of Lok Sabha	8	Shri k. Yerranna	Shri M.V.V.S. Murthi	27.10.99	-do-
4.	Choosing Shri P.M. Sayeed as the Deputy Speaker of Lok Sabha	8	Kum. Mamata Banerjee	Shri Ajit Kumar Panja	27.10.99	-do-
5.	Choosing Shri P.M. Sayeed as the Deputy Speaker of Lok Sabha	8	Shri Vaiko	Shri M. Kannappan	27.10.99	-do-
6.	Choosing Shri P.M. Sayeed as the Deputy Speaker of Lok Sabha	8	Shri T. R. Baalu	Shri C. Kuppusami	27.10.99	-do-
7.	Choosing Shri P.M. Sayeed as the Deputy Speaker of Lok Sabha	8	Shri Hari Shankar Mahale	Shri Atmaram Maganbhai Patel	27.10.99	-do-
8.	Choosing Shri P.M. Sayeed as the Deputy Speaker of Lok Sabha	8	Shri Priya Ranjan Dasmunsi	Shri Pawan Kumar Bansal	27.10.99	-do-
9.	Choosing Shri P.M. Sayeed as the Deputy Speaker of Lok Sabha	8	Shri P.H. Pandian	Shri Dhinakaran	27.10.99	-do-
10.	Choosing Shri P.M. Sayeed as the Deputy Speaker of Lok Sabha	8	Shri Somnath Chatterjee	Shri N.N. Krishnadas	27.10.99	-do-
11.	Choosing Shri P.M. Sayeed as the Deputy Speaker of Lok Sabha	8	Shri Suresh P. Prabhu	Shri Shrinivas D. Patil	27.10.99	-do-
12.	Choosing Shri P.M. Sayeed as the Deputy Speaker of Lok Sabha	8	Shri Indrajit Gupta	Smt. Geeta Mukherjee	27.10.99	-do-

13.	Choosing Shri P.M. Sayeed as the Deputy Speaker of Lok Sabha	8	Shri Sharad Pawar	Shri Shrinivas Patil	27.10.99	-do-
14.	Choosing Shri P.M. Sayeed as the Deputy Speaker of Lok Sabha	8	Shri Naveen Patnaik	Shri Arjun Charan Sethi	27.10.99	-do-
15.	Choosing Shri P.M. Sayeed as the Deputy Speaker of Lok Sabha	8	Shri Mulayam Singh Yadav	Shri Beni Prasad Verma	27.10.99	-do-
16.	Choosing Shri P.M. Sayeed as the Deputy Speaker of Lok Sabha	8	Capt. Inter Singh	Shri Surinder Singh	27.10.99	Moved but not seconded
17.	Choosing Shri P.M. Sayeed as the Deputy Speaker of Lok Sabha	8	Kum. Mayawati	Shri Ram Sajiwan	27.10.99	Moved but not put to vote in view of motion at Sl. No. 1, having been adopted
18.	Choosing Shri P.M. Sayeed as the Deputy Speaker of Lok Sabha	8	Dr. Raghuvansh Prasad Singh	Smt. Kanti Singh	27.10.99	- do-

### (iii) Motions under Rule 191 and 342

#### SUMMARY

1.	No. of notices received	:	24
2.	No. of motions admitted	:	Nil
3.	No. of motions discussed	:	Nil
4.	No. of motions remained part-discussed	:	Nil
5.	Time taken	:	-

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## 6. OATH OR AFFIRMATION

<b>No. of Members who who made and sub- scribed the oath/ affirmation</b>	<b>Language in which oath/affirmation made</b>
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### Oath/affirmation made on 20.10.1999

161	Hindi
66	English
5	Assamese
21	Bengali
8	Gujarati
13	Kannada
10	Malyalam
1	Mainpuri
17	Marathi
6	Oriya
13	Punjabi
28	Sanskrit
26	Tamil
23	Telugu
8	Urdu
2	Maithili

### Oath/affirmation made on 21.10.1999

56	Hindi
11	English
16	Bengali
1	Gujarati
4	Kannada
7	Marathi
1	Nepali
2	Oriya
1	Punjabi
5	Sanskrit
4	Tamil
1	Telugu
2	Urdu

**Oath/affirmation made on 22.10.1999**

2	Hindi
2	English
2	Kannada
1	Sanskrit

**Oath/affirmation made on 25.10.1999**

1	Hindi
1	Gujarati

**Oath/affirmation made on 26.10.1999**

1	Hindi
1	English
1	Oriya

**Oath/affirmation made on 28.10.1999**

1	Sanskrit
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**Oath/affirmation made on 29.10.1999**

1	Hindi
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\* Excluding Shri Indrajit Gupta, Speaker *pro-tem* who made affirmation in English before the President at Rashtrapati Bhawan on 20.10.1999

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## 7. OBITUARY REFERENCES

Date of obituary reference - 25.10.1999 Time Taken 0-24minutes

Sl. No.	Name of Member	Date of Death
1.	Mr. Julius Nyerere (Former President of Tanzania)	14.10.99
2.	Shri Kshudirma Mahata	17.2.99
3.	Shri N.T. Das(Member, First, Second, Third and Fourth Lok Sabha)	16.4.99
4.	Shri Amar Singh Damar (Member, First and Second Lok Sabha)	30.4.99
5.	Smt. Indubala Sukhadia (Member Eighth Lok Sabha)	8.5.99
6.	Shri J.M. Lobo Prabhu (Member Fourth Lok Sabha)	14.5.99
7.	Shri Sidha Lal Murmu (Member Eighth Lok Sabha)	4.6.99
8.	Shri Amar Nath Chawla (Member, Fifth Lok Sabha)	5.6.99
9.	Chaudhary Lachchi Ram (Member Second and Eighth Lok Sabha)	11.6.99
10.	Shri J. Vengal Rao(Member Eighth and Ninth Lok Sabha)	12.6.99
11.	Prof. Parag Chaliha (Member, Eighth Lok Sabha)	22.6.99
12.	Shri K. N. Singh (Member, Fourth, Fifth and Eighth Lok Sabha)	1.7.99
13.	Rajmata Kamlendu Nati Shah (Member, First Lok Sabha)	15.7.99
14.	Dr. (Smt.) Rajendra Kumari Bajpai (Member, Seventh, Eighth and Ninth Lok Sabha)	17.7.99
15.	Shri Braja Mohan Mohanty (Member, Seventh and Eighth Lok Sabha)	24.7.99
16.	Shri Kalpnath Rai (Member, Ninth, Tenth, Eleventh and Twelfth Lok Sabha)	6.8.99
17.	Acharya Bhagwan Dev (Member, Seventh Lok Sabha)	14.8.99
18.	Shri Yadendra Dutt (Member, Sixth and Ninth Lok Sabha)	9.9.99
19.	Shri Dada Baburao Paranjpe	27.10.99
20.	Soldiers martyred in Kargil operations	July-August, 99
21.	Rail accident at Gaisal Railway Station in West Bengal	2.8.99
22.	Devastating cyclone in coastal areas of Orissa	18.10.99
23.	Shri K. N. Pradhan	17.7.99

Date of obituary reference 27.10.99 Time taken 0-03

24.	Shri Vamanrao Mahadik (Member, Ninth Lok Sabha)	12.10.99
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Date of obituary reference 29.10.99 Time taken 0-01

25.	Smt. Malti Devi (Member, Twelfth Lok Sabha)	29.10.1999
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## 8. PANEL OF CHAIRMEN

Sl. No.	Name of Member	Date of Nomination
1.	*\$Shri Indrajit Gupta	@ 20.10.1999
2.	\$Shri P.M. Sayeed	- do -
3.	\$Shri Somnath Chatterjee	-do-
4.	\$Shri Madhavrao Scindia	-do-

\*\$ Speaker Pro-tem

\$ Appointed by the President of India on 15 October, 1999 under article 99 of the Constitution before whom members could make and subscribe oath or affirmation

@ Nominated by the Speaker pro-tem on 20 October, 1999

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## 9. PAPERS LAID ON THE TABLE

- (a) By Government - 269
- (b) By Private Members - Nil

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## 10. PETITIONS

Presented by Member ... .. One

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**11. PRESIDENT'S ADDRESS**

Date of Address	Date(s) of discussion on Motion of Thanks	Members who moved and seconded	No. of amendments tabled	No. of amendments carried	Motion of Thanks adopted on	Time taken	President's messages reported on
25.10.99	26.10.99 28.10.99 29.10.99	Shri V.K. Malhotra Shri Vaiko	556	-	29.10.1999	H-M 13-36	Published in Bulletin-Part II on 1.11.1999 para no. 109

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**12. RESIGNATION OF MEMBERS**

Sl. No.	Name of Member	State	Constituency	Date on which accepted by Speaker	Remarks
1.	Smt. Sonia Gandhi	Karnataka	Bellary	19.10.1999	Consequently upon their election from more than one constituency.

					Announcement was made in the House on 20.10.1999
2.	Shri Mulayam Singh Yadav	Uttar Pradesh	Kannauj	19.10.1999	-do-

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### 13. RESOLUTIONS

#### (i) Resolution placed before the House by the Speaker

Sl. No.	Subject	Date of placing before the House	Time Taken	Ministry/Department concerned	Remarks
1.	This House expresses its deep sense of shock at the devastation being caused by the high intensity cyclone reportedly causing serious loss of life and property suffered by the people in some districts of Orissa, West Bengal and Andhra Pradesh and urges the Central Government and State Governments to extend immediately all help and assistance to the people affected by this tragedy. This House offers condolences fro the loss of life in the tragedy.	29.10.1999	H - M 0 -03	Agriculture	Adopted

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**(ii) Statutory Resolutions**

Sl. No.	Subject	Article/Section of the Constitution	Name of Member who moved	Date of moving and	Time Taken	Ministry/Department concerned	Remarks
1.	Disapproval of the Income-tax (Amendment) Ordinance, 1999(No. 7 of 1999) Promulgated by the President on 1 July, 1999	Article 123	Shri Basudeb Acharia	28.10.99	H- M 0-10	Finance	Withdrawn
2.	Disapproval of the Representation of the People (Amendment) Ordinance, 1999 (No. 8 of 1999) Promulgated by the President on 28 July, 1999	Article 123	Shri Ramesh Chennithala	28.10.99	0-13	Law, Justice and Company Affairs	Withdrawn

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**14. SHORT DURATION DISCUSSIONS (RULE 193)**

Sl. No.	Subject	Under Rule	Name of Member who raised the discussion	Date(s) of discussion	Time Taken	Ministry/Department concerned	Remarks
1.	Increase in the price of diesel	193	Shri Shanker Sinh Vaghela	26.10.99	H-M 3-50	Petroleum and Natural Gas	Discussion concluded
2.	Natural calamities in West Bengal, Andhra Pradesh, Bihar and Orissa	193	Shri Ajoy Chakraborty	28.10.99	3-57	Agriculture	Discussion concluded

**DISCUSSIONS ON MATTERS OF URGENT PUBLIC IMPORTANCE FOR SHORT DURATION UNDER RULE 193****SUMMARY**

Number of notices received	23
Number of discussions admitted	2
Number of discussions held	2
Number of discussion remained part-discussed	Nil
<b>Total time taken</b>	<b>7 Hours and 47 minutes</b>

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**15. STATEMENTS****(i) Statements made/laid by Ministers under Rule 372**

<b>S. N.o</b>	<b>Brief Subject</b>	<b>Name of Minister</b>	<b>Date</b>	<b>Time Taken H -M</b>
1.	Award of Swarnjayanti Fellowships for young scientists for the year 1999-2000	Dr. Murli Manohar Joshi	26.10.99	0 - 02
2.	Signing of three agreements including the Extradition Treaty between India and the UAE	Shri Jastwant Singh	27.10.99	0 - 03
3.*	Recent visit of US Secretary of Energy	Shri Jaswant Singh	28.10.99	0 - 02
4.	Super cyclonic Storm which hit the coast of Orissa on 29 October, 1999	Shri L.K. Advani	29.10.99	0 - 07

\* Also laid on the Table a copy of Joint Statement (Hindi and English versions) on Cooperation in Energy and related environmental aspects signed during the visit of Nr. Bill Richardson, US Secretary of Energy on 26 October, 1999

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**(ii) Matters under Rule 377**

Position regarding receipt of replies from Ministries concerned during Thirteenth Lok Sabha as on 25.11.1999

	<b>Total Number of matters raised</b>	<b>Number of replies sent to members by Ministers and copies endorsed to Lok Sabha Secretariat</b>	<b>Percentage of replies sent to members by the Ministers</b>
First session (20.10.99)	48	3	6.25

to  
29.10.99

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**(iii) Statement showing the time spent on Disorderly scenes/Interruptions in the House during First Session of Thirteenth Lok Sabha**

<b>Date</b>	<b>Number of matters raised</b>	<b>Number of Members who spoke</b>	<b>Time Taken H. M.</b>
26.10.99	8	8	0 - 58
27.10.99	1	12	

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**(iv) Statement indicating matters of urgent Public importance raised before taking up of listed business and time taken thereon during First Session of 13th Lok Sabha**

Date	Number of matters raised	Number of Members who spoke	Time taken	
			H	M
26.10.99	8	8	0	58
27.10.99	1	12	0	31
28.10.99	6	16	0	48
29.10.99	<u>6</u>	<u>10</u>	<u>0</u>	<u>19</u>
<b>Total</b>	21	46	2	36

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**16. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING THE FIRST SESSION OF THIRTEENTH LOK SABHA**

Business	Time Taken H -M	Percentage to the total time taken
BILLS- Government Bills	*6-20	14.25
DISCUSSIONS- Short Duration Discussion (Rule 193)	7-47	17.50

MATTERS OF URGENT PUBLIC IMPORTANCE RAISED AFTER THE QUESTION HOUR	2-36	5.85
MATTERS UNDER RULE 377	0-35	1.31
OATH OR AFFIRMATION	7-42	17.32
PRESIDENT'S ADDRESS	13-36	30.59
RESOLUTIONS- Resolutions placed before the house by the Speaker	0 -03	0.11
Statements (Rule 372)	0-14	0.52
OTHER MATTERS such as Papers laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	5-35	12.55
TOTAL	44-28	100.0

**\* Joint discussion took place on Statutory Resolutions [vide Statement No. 13 (ii) and Motion for consideration of connected Government Bill [vide Statement No. 2 S. Nos. 1 and 4]. Time taken on Joint discussion has been shown under Government Bills.**

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